NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	C.P.No.16/241/HDB/2016			
NAME OF THE COMPANY	Sai Annapurna Bio-Proteins Private Limited			
NAME OF THE APPLICANT/PETITIONER	Vemuri Krishna Prasad			
NAME OF THE RESPONDENT(S)	Sai Annapurna Bio-Proteins Private Limited & 12 others			
UNDER SECTION	241			

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tivil. Caivina	Counse	9010613275	SV,
	petition	(0100	Dr.
	70111		
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.Raghunandan Rao G. Blupest R1-4	Sr. Adv -Adrocali	9966622805	(B)

Heard Shri TVP Sai Vihari, Learned Counsel for the Petitioner and Shri R. Raghunandan Rao, Learned Senior Counsel for the Respondent.

At the request of the Learned Counsel for the Petitioner, post the case on 27.11.2017.

Member (T)

Member (I)

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